NATIONAL COMPANY LAW TRIBUNAL BENGALURU BENCH COURT NO.1

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL, BENGALURU BENCH, BENGALURU, HELD ON 22.09.2017.

PRESENT: 1. Hon'ble Member(J) Shri Ratakonda Murali

2. Hon'ble Member(T) Dr. Ashok Kumar Mishra

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP 127/16	TP 63/17	Hearing	433(e) / 433(f)	Triveni Electroplast Pvt. Ltd. Vs Rima Transformers & Conductors Pvt. Ltd. &
				Others.

SL. NO.	NAME (IN CAPITAL) & PHONE NUMBER	REPRESENTATION TO WHOM	SIGNATURE
1.	PRIYA K	TRIVENI ELECTROPLAST	pryst
	9986691771	PETITIONER	I J

2- K-V-SHYAMAPRASADA Risposdent

Counsel for petitioner is present. Counsel for respondent is also present.

Joint memo is filed that the matter is settled outside the Tribunal and that payment was made to the petitioner by the respondent Corporate debtor. Joint memo is recorded.

Petition is dismissed as settled outside the Tribunal, vide separate orders.

MEMBER (J)

MEMBER (T)